

SECTION-IV
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION
INTERLOCUTORY APPLICATION NO. 8
(Application for direction)

IN
CIVIL APPEAL NO. 13935 OF 2015

Jayendra Awad ...Appellant

Versus

Smt. Nivedita Sharma & Ors. ...Respondents

OFFICE REPORT FOR DIRECTIONS

The appeal above-mentioned was allowed by this Hon'ble Court Judgment dated 30.11.2015.

It is submitted that Mr. K.N Rai, Advocate for the Appellant has on 04.03.2016 filed an application for direction with the prayer to direct the High Court of Madhya Pradesh, Bench at Gwalior to hear and dispose of the first Appeal No. 333 of 2009 as expeditiously as possible preferably within time bound manner. The application is registered as I.A. No. 8/2016.

It is further submitted that original paper books have been weeded out after due preservation as per rules and Counsel has supplied fresh appeal paper books.

The application for direction above mentioned is listed before the Hon'ble Judge in Chambers.

Dated this the 15th day of July, 2016.

ASSISTANT REGISTRAR

Copy to:

1. Mr. K.N. Rai, Advocate
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3. Mr. M.Y. Desmukh, Advocate
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